# ACCORD HYDROAIR (PILKHUWA) PRIVATE LIMITED (Under Corporate Insolvency Resolution Process) CIN Number - U74900UP2013PTC060447

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sr. No.	Category of creditor		ary of claims eceived	Summary of	claims admitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	59,163,094	1	59,163,094	-	-	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-		6	
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
	TOTAL	1	59,163,094	1	59,163,094	-	-	-		

Name of the Corporate Debtor: ACCORD HYDROAIR (PILKHUWA) PRIVATE LIMITED; Date of Commencement of CIRP: 07/11/2023; List of Creditors As On: 21/11/2023 List of Secured Financial Creditors belonging to any class of Creditors

											(Amount in Ks.)			
Sr.	Name of the	Details o	of claim received		Det	tails of claim add	mitted			Amount of	Amount of any	Amount of claim	Amount of	Remarks, if any
No.	Creditor									contingent	mutual dues, that	not admitted	claim under	
	C. Cu.to.													
										claim	may be set-off		verification	
		D-4	A	A	Natura of datas	A		Marie - Me	0/ -6	1				
					Nature of claim				% of voting					
		receipt		admitted		covered by	covered by	related	share in CoC					
						security	guarantee	party?						
						interest								
_														
							1							
							-							
							1							

## Name of the Corporate Debtor: ACCORD HYDROAIR (PILKHUWA) PRIVATE LIMITED; Date of Commencement of CIRP: 07/11/2023; List of Creditors As On: 21/11/2023 List of Unsecured Financial Creditors belonging to any class of Creditors

Sr. No.	Name of the Creditor	Details o	f claim received		Details of claim ad	mitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt		Amount of claim admitted	by security		Whether related party?	% of voting share in CoC						

## Annexure 3 Name of the Corporate Debtor: ACCORD HYDROAIR (PILKHUWA) PRIVATE LIMITED; Date of Commencement of CIRP: 07/11/2023; List of Creditors As On: 21/11/2023 List of Secured Financial Creditors (other than financial creditors belonging to any class of Creditors)

Sr.	Name of the Creditor	Details o	f claim received			Details of claim admi	tted			Amount of				Remarks, if any
No.										contingent	mutual dues, that	not admitted	claim under	
										claim	may be set-off		verification	
		Date of	Amount claimed		· · · · · · · · · · · · · · · · · · ·									
		receipt		admitted										
							guarantee							

Name of the Corporate Debtor: ACCORD HYDROAIR (PILKHUWA) PRIVATE LIMITED; Date of Commencement of CIRP: 07/11/2023; List of Creditors As On: 21/11/2023 List of Unsecured Financial Creditors (other than financial creditors belonging to any class of Creditors)

Sr. No.	Name of the Creditor	Details	of claim received		D	etails of claim adm	itted			Amount of contingent	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim Amount covered by security covered by interest guarantee Whether related party? share in CoC			claim	may be set-off		verification			
1	Vinzen Finance Private Limited	21.11.23	59,163,094	59,163,094	Financial Creditor	-	-	-	100.0000%	-	-	-	-	-

# Annexure 5 Name of the Corporate Debtor: ACCORD HYDROAIR (PILKHUWA) PRIVATE LIMITED; Date of Commencement of CIRP: 07/11/2023; List of Creditors As On: 21/11/2023 List of Operational Creditors (Workmen)

Sr. No.	Name of Authorised Representative, if any	Name of the Workman	Details of	claim received	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
					Amount of claim admitted		related	% of voting share in CoC, if Applicable					
													_

## Annexure 6 Name of the Corporate Debtor: ACCORD HYDROAIR (PILKHUWA) PRIVATE LIMITED; Date of Commencement of CIRP: 07/11/2023; List of Creditors As On: 21/11/2023 List of Operational Creditors (Employees)

Sr.	Name of	Name of the Employee	Details o	f claim received		Details of claim ad	mitted		Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any
No.	Authorised								contingent	mutual dues, that	under verification	not admitted	
	Representative, if								claim	may be set-off			
	any		Date of	Amount claimed	Amount of claim	Nature of claim	Whether	% of voting					
			receipt		admitted			share in CoC,					
							party?	if Applicable					
1													
2													
3													
4													
5													
												-	

## Name of the Corporate Debtor: ACCORD HYDROAIR (PILKHUWA) PRIVATE LIMITED; Date of Commencement of CIRP: 07/11/2023; List of Creditors As On: 21/11/2023 List of Operational Creditors (Government Dues)

Sr.		Details of Claim	Details (	of claim received		Details	of claim admitte	d			Amount of	Amount of any		Amount of	Remarks, if any
No.												mutual dues, that		claim under	
	Department	Government	Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount	Amount	Whether	% of voting	claim	may be set-off	admitted	verification	
					admitted			covered by		share in					
								-		CoC, if					
							interest			Applicable					
1															
2															
3															
4															

Name of the Corporate Debtor: ACCORD HYDROAIR (PILKHUWA) PRIVATE LIMITED; Date of Commencement of CIRP: 07/11/2023; List of Creditors As On: 21/11/2023 List of Operational Creditors (Other than Workmen and Employees and Government Dues)

Sr. No.	Name of the Creditors	Details	of claim received		Detai	ls of claim admitte	ed			Amount of contingent	Amount of any mutual dues,	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
140.		Date of receipt	Amount claimed	Amount of claim admitted			Amount covered by guarantee		% of voting		that may be set-		ander vermeation	
						security interest		party?	share in					
-														

## Annexure 9 Name of the Corporate Debtor: ACCORD HYDROAIR (PILKHUWA) PRIVATE LIMITED; Date of Commencement of CIRP: 07/11/2023; List of Creditors As On: 21/11/2023 List of Other Creditors (Other than Financial Creditors and Operational Creditors)

Sr. No.	Name of the Creditors	Detail	s of claim received		Deta	ils of claim admitted		Amount of contingent	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under	Remarks, if any
		Date of receipt		Amount of claim admitted		Amount covered by security interest	Whether related party?	claim	may be set-off		verification	
1												
2												
3												
4												